

Court-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 140 of 2015

Dated: 14th August, 2015

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

In the matter of:-

**Jaipur Metro Rail Corpn. Ltd.Appellant (s)
Versus
Rajasthan Electricity Regulatory Commission & Ors.
... Respondent (s)**

Counsel for the Appellant(s) : Mr. Tushar Nagar

ORDER

Issue notice to the Respondents returnable on 07.09.2015.
Dasti in addition is permitted.

List the matter on **07.09.2015.**

**(T. Munikrishnaiah)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

Ts/vg